

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-214
IB-1923(ND)/2019

IN THE MATTER OF:

M/s. Satkar Logistics pvt.Ltd.

Vs.

M/s. S.N.J Trade Link Pvt.Ltd

....**APPLICANT**

....**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 22.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Himanshu Harbola, Mr. Ketan Madan, Mr. Prashant Badola,
Advocates

For the Respondent

: Mr. Rishabh Kapur, Advocate

For the Intervener

:

ORDER

Counsel for both sides are present. Counsel for the Operational Creditor prayed for time for making final submission. The counsel for the Operational Creditor submitted that he is in the process of filing the rejoinder in a day.

Put up on 14th February 2020



(SAROJ RAJWARE)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)